

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1031 of 96

Date of order : 4.1.2005

Present : Hon'ble Mr.A.V.Haridasan, Vice-Chairman(J)
Hon'ble Mr.G.R.Patwardhan, Administrative Member

NANDA DULAL RUDRA

VS

UNION OF INDIA & ORS.

For the applicant : Mr.M.S.Banerjee, counsel
Mr.T.K.Biswas, counsel

For the respondents: Ms.U.Sanyal, counsel

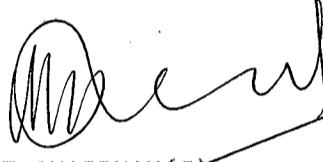
O R D E R

A.V.Haridasan, VC(J)

Ld.counsel for the applicant states that the applicant is no more interested in prosecuting the matter. Ld.counsel for the respondents is present. The application is therefore dismissed as not pressed. No order as to costs.

See
MEMBER(A)

in


VICE-CHAIRMAN(J)